NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 47

TP/84(MB)2009

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES: DUSHYAT PATEL AND ANR V/s AAKASH LAVLESH LEISURE PVT. LTD

SECTION 397-398 OF THE COMPANIES ACT, 1956

ORDER

1. Mr. Rahul Chitnis, Ld. Counsel for the Petitioner present. Mr. Rohit Gupta, Ld. Counsel for Respondent No.2 present. Mr. Ashish Pyasi, Ld. Counsel for Respondent Nos. 3 to 6 present.
2. The matter was completely heard and placed today to take written arguments on records.
3. Both the parties have tendered the written arguments across the Bench, the same is taken on record.
4. **Reserved for orders**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/